HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGES - Transfers and Postings of Senior Civil Judges - ORDERS - ISSUED.

ROC.NO.628/2019-B.SPL.

NOTIFICATION NO.132 (A) -B.SPL.

DATED:26.02.2019.

READ:

High Courts proceedings Roc No .628/2019-B.SPL, dated 25.02.2019.

In continuation of the High Courts proceedings read above the High Court is pleased to order the following Transfers and Postings of Senior Civil Judge:-

Sri C.V.S.Sai Bhupathi, who is now working as I Addl. Senior Civil Judge, Kothagudem, Khammam District, is transferred and posted as Principal Senior Civil Judge, Kothagudem, Khammam District (Post Kept Vacant).

On relief by his successor Sri C.V.S.Sai Bhupathi, shall regularly assume charge of the post of Principal Senior Civil Judge, Kothagudem, Khammam District

REGISTRAR GENERAL FAC REGISTRAR (VIGILAL)

To

1. The officers concerned.

2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrars, High Court for the State of Telangana at Hyderabad

4. The Registrar, I.T-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)

5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of

Telangana, Hyderabad.

- 6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
- The Principal District and Sessions Judge, Khammam
- 8. The I Additional District and Sessions Judge, Khammam
- 9. The Principal Senior Civil Judge, Kothagudem, Khammam District.
- 10. The I Additional Senior Civil Judge, Kothagudem, Khammam District.
- 11. The District Treasury Officer, Khammam.
- 12. The Sub-treasury officer, Kothagudem, Khammam District.
- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad.